

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA
UNSTARRED QUESTION NO. 3642
TO BE ANSWERED ON 03.04.2017

Cultivable wasteland in Andhra Pradesh

3642. SHRI V. VIJAYASAI REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of cultivable wasteland in Andhra Pradesh in the last five years, district-wise, with a particular reference to Visakhapatnam and year-wise;
- (b) whether Ministry has made any efforts for development of vegetative cover in the cultivable wasteland; and
- (c) if so, the details thereof, district-wise?

ANSWER

**MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

- (a) : Wasteland in India has been categorized for identification as culturable and unculturable wasteland. 'Culturable Wasteland' is the land which has potential for the development of vegetative cover but is not being used due to different constraints of varying degrees. 'Unculturable Wasteland' is the land that cannot be developed for vegetative cover, such as barren rocky/stony land and snow covered/glacial area. The district-wise details of culturable wastelands in the State of Andhra Pradesh are given in **Annexure-I**.
- (b) and (c) : The Department of Land Resources has sanctioned 8214 watershed development projects in 28 States (except Goa) covering an area of about 39.07 million hectare under the Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) principally for development of rainfed portions of net cultivated area and culturable wastelands (since 2009-10 to 2014-15). The projects are at various stages of implementation. At present Department of Land Resources does not propose to sanction further watershed development projects; priority is being given to qualitative and time bound completion of the on-going sanctioned projects.
- The activities being undertaken *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.
- District-wise details of number of projects and sanctioned area of the projects in the State of Andhra Pradesh are given in **Annexure II**.
- The projects are at various stages of implementation.
- In addition, other Central Ministries / Departments like Ministry of Agriculture and Farmers Welfare are implementing schemes and programmes like the Per Drop More Crop component of PMKSY which *inter alia* includes activities for water conservation, drought proofing, water harvesting, ground water recharge, etc. that complement and supplement interventions undertaken under the WDC-PMKSY.

Annexure-I

**Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No.
3642 due for reply on 03.04.2017**

District-wise details of Culturable wastelands in Andhra Pradesh
(Area in hectare)

S. No	Name of the District	Years				
		2010-11	2011-12	2012-13	2013-14	2014-15
1.	ANANTAPUR	48856	48856	48856	48533	48533
2.	CHITTOOR	46095	45431	46621	46097	47263
3.	EAST GODAVARI	17123	16886	17285	16843	17503
4.	GUNTUR	27486	27486	28368	26677	26677
5.	KADAPA	46048	46013	45921	45819	45819
6.	KRISHNA	25809	25694	25680	23481	22581
7.	KURNOOL	47884	48260	47300	47300	45668
8.	PRAKASAM	66277	63782	72167	64575	61369
9.	SPSR NELLORE	100857	96956	52821	43879	44555
10.	SRIKAKULAM	525	525	525	525	602
11.	VISAKHAPATANAM	10805	10366	10366	10163	9884
12.	VIZIANAGARAM	3826	4243	4243	4243	4243
13.	WEST GODAVARI	17730	14205	13352	13365	16708
	Total	459321	448703	413505	391500	391405

Source: Directorate of Economics & Statistics, Ministry of Agriculture & Farmers Welfare

Annexure-II

Annexure referred to in reply to part (b) and (c) of the Rajya Sabha Unstarred Question No. 3642 due for reply on 03.04.2017

District- wise details of projects, area sanctioned and total project cost under WDC- PMKSY in the State of Andhra Pradesh

S.No	Name of the District	No of projects sanctioned from 2009-10 to 2014-15 [@]	Area in ha.	Total project cost (Rs.in Crore)
1	ANANTHAPURAM	109	439568	577.17
2	CHITTOOR	62	254678	305.63
3	EAST GODAVARI	14	55526	83.28
4	GUNTUR	7	31009	37.21
5	KURNOOL	65	290794	348.95
6	PRAKASAM	70	312265	374.72
7	SPS-NELLORE	4	13301	15.96
8	SRIKAKULAM	28	112470	154.39
9	VISAKHAPATTANAM	15	52699	79.04
10	WEST GODAVARI	3	14509	17.41
11	VIZIANAGARAM	13	53772	80.65
12	Y.S.R.-KADAPA	42	179637	215.56
	Total	432	1810228	2289.97

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which was amalgamated as the Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from 2015-16.

Note: No WDC-PMKSY project has been sanctioned in Krishna district.